GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 210 TO BE ANSWERED ON 01.12.2025

Linking Sports Infrastructure Grants to the Performance of Athletes

210. Shri Gurmeet Singh Meet Hayer:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is considering linking sports infrastructure grants and capital funding with the performance of athletes from specific States;
- (b) if so, whether States such as Punjab, which have higher athlete participation and notable achievements benefited from increased resources to foster a more competitive and efficient sports ecosystem;
- (c) if so, the details thereof; and
- (d) whether the Government has any plan to ensure a more equitable distribution of resources among States, based on their athletic performance and their contribution to national sports development; and
- (e) if so, the details of and if not, the reason therefor?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS { DR. MANSUKH MANDAVIYA }

(a) to (e) 'Sports' being a State subject, the responsibility of development of sports, including development of sports infrastructure and training of athletes, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. The Khelo Bharat Niti 2025 emphasizes equitable access to sports facilities, with a focus on infrastructure development from block to state levels irrespective of economic, social and geographic disparities with a targeted approach to address high-performance needs based on regional data like demographic, personnel, previous performance etc.
